Annexure - 3

Name of the corporate debtor: ASIP Private Limited; Date of commencement of CIRP: 09-06-2022; List of creditors as on: 12-02-2024

	List of operational creditors (Other than Workmen and Employees and Government Dues)														
SI.No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent	Amount of any mutual	Amount of claims not	Amount of claims under		
		Date of Receipt	Claimed			Amount covered by Security Interest	1	Whether related Party?	% of voting share in COC	claim	dues, that may be set off	admitted	verification	Remarks,if any	
1	SBICAP Trustee Company Limited	06.07.2022	43,52,405	43,52,405	Operational	NIL	NIL	No	NA	NIL	NIL	0	0	Refer Note 1	
	TOTAL		43,52,405	43,52,405								0	0		

Note 1: Clarifications / information / books of accounts sought from the Corporate Debtor and the same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect on further verification and the admitted claim may undergo change

Note 2: The constitution of the Committee of Creditors is stayed by the NCLAT order dated 04.07.2022.